

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO- 2960
TO BE ANSWERED ON- 07/08/2023

DEVELOPMENT OF TRIBAL AREAS

2960. SHRI VIJAYAKUMAR ALIAS VIJAY VASANTH:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government has taken any steps to develop the tribal areas;
- (b) if so, the details thereof;
- (c) the details of schemes along with their present status; and
- (d) the details of the funds allocated in this regard, scheme-wise and if not, the reasons therefor?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SMT. RENUKA SINGH SARUTA)

(a) to (d): Union Government is implementing various schemes through sectoral Ministries wherein dedicated funds are earmarked as Scheduled Tribe Component (STC) [Development Action Plan for Scheduled Tribes (DAPST)] for tribal welfare and development across the country. This includes support for education, health, sanitation, water supply, livelihood etc. As on date, 42 Ministries / Departments including Ministry of Tribal Affairs are allocating certain percentage of their total scheme budget for tribal development under STC for various tribal development projects. Major part of infrastructure development in tribal dominated areas and provision of basic amenities to tribal people in the country is carried out through various schemes / programmes of concerned Central Ministries and the State Governments concerned, while the Ministry of Tribal Affairs (MoTA) provides additive to these initiatives by way of plugging gaps. Scheme-wise details of funds allocated by different Central Ministries / Departments under their schemes are reflected in the Union Budget as Statement 10B which is laid on the table of the House and is also available at <https://www.indiabudget.gov.in/doc/eb/stat10b.pdf>. Prominent schemes implemented by Ministry of Tribal Affairs for welfare and development of Scheduled Tribes is at **Annexure**.

Annexure referred to in reply to part (a) to (d) of Lok Sabha Unstarred Question No. 2960 for answer on 7-8-2023

Prominent schemes implemented by Ministry of Tribal Affairs for welfare and development of Scheduled Tribes.

(i) **Pradhan Mantri Adi Adarsh Gram Yojana (PMAAGY):** The scheme of aims to provide basic services and facilities in 36,428 villages having at least 50% tribal population and 500 STs across States / UTs with notified STs have been identified for undertaking development programmes / activities through convergence approach to bridge gaps prominently in 8 sectors of development viz. Road connectivity (Internal and Inter village /block), Telecom connectivity (Mobile /internet), School, Anganwadi Centres, Health Sub-Centre, Drinking water facility, Drainage and solid waste management.

(ii) and (iii) **Pre-Matric and Post Matric Scholarship:** These are Centrally Sponsored Schemes implemented through respective State/UT administrations. This are open-ended Scheme covering all ST students studying in Std. IXth & Xth, (Pre Matric) and class XII and above (Post Matric) whose parental annual income is up to Rs. 2.50 lakhs. The contribution from Government of India is 75% and the state contribution is 25%. In respect of North East states and hilly states, the contribution from Government of India is 90% and the state contribution is 10%. In case of UTs like Andaman & Nicobar without Legislative Assembly and own grants, Govt. of India's contribution is 100%.

(iv) **Development of Particularly Vulnerable Tribes (PVTGs):** The Scheme of Development of PVTGs aims at planning for their socio-economic development in a comprehensive manner while retaining the culture and heritage of the communities by adopting habitat level development approach. Under the scheme funds are provided to the State governments / UTs to carry out various development activities for PVTGs.

(v) **Support to Tribal Research Institute (TRI):** Under the schemes Support to TRIs funds are provided to the State governments / UTs research, documentation etc. based on their proposal.

(vi) **Eklavya Model Residential Schools (EMRS):** It is a central sector scheme wherein every block with 50% or more ST population and at least 20,000 tribal persons, is to have an EMRS. There is target of establishing 740 EMRSs across the country. As on date, 690 schools have been sanctioned by the Ministry, out of which 401 are functional.

(vi) **Grants under Proviso to Article 275(1) of the Constitution:** Under Proviso to Article 275(1) of the Constitution, grants are provided to state governments for various development projects undertaken by state for welfare of tribals and tribal areas.

(viii) **'Pradhan Mantri Janjatiya Vikas Mission (PMJVM)'**: The scheme 'Pradhan Mantri Janjatiya Vikas Mission (PMJVM)' aimed to facilitate livelihood opportunities by promoting more efficient, equitable, self-managed, optimum use of natural resources, Agri / NTFP / Non-farm enterprises. Under the scheme funds are given for procurement of Minor Forest produce, Development of Value Chain through Vandhan Vikas Kendra and "Institutional Support for Development and Marketing of Tribal Products / Produce". Tribal Cooperative Marketing Development Federation of India (TRIFED) is the nodal agency for implementation of the Scheme.

(ix) **"Grant -in-aid to Voluntary Organizations working for the welfare of Scheduled Tribes"**: The scheme is meant to enhance the reach of welfare schemes of the Government and fill gaps in the sectors such as education and health in service deficient tribal areas through the efforts of voluntary organizations.